

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


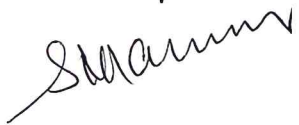
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|----------------------|---|---|
| 1. | MOHAN PULIKKAL | Adv-for Petr. |  |
| 2. | S. Manjula Devi, Adv | For KSR & co company secretaries, For Respondents |  |
| | CBF | | |

ORDER

Shri Mohan Pulikkal, counsel for petitioner present. Ms S Manjula Devi, counsel for respondents present and sought time for submitting final arguments as her senior counsel could not attend the Tribunal today. Time extended at request. Put up on **10.04.2017 at 2.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)